

**RBI/2006-2007/410**

DGBA.GAD.No.H. 16665 /42.01.011/2006-07

May 23, 2007

The Chairman/Managing Director  
State Bank of India & its Associates  
All Nationalised Banks  
Jammu & Kashmir Bank Ltd.  
IDBI Ltd/HDFC Bank Ltd.  
ICICI Bank Ltd. /UTI Bank Ltd.

Dear Sir

**Maintenance of Government Accounts -  
Interest on Delayed Remittances and  
Excess/Double Reimbursement**

Please refer to our Circular No.RBI/2006/169 (DGBA.GAD.No.H.7377/42.01.011/2006-07) dated November 7, 2006 on the above subject.

We advise that the rate of interest on delayed remittances and double/excess reimbursement would remain unchanged at 8% (i.e. Bank Rate - 6% + 2%) till further instructions.

Yours faithfully

(A.S. Kulkarni)  
Deputy General Manager